

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 1116/2017

ISRAIL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 05-02-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms. Sanbha Rumnong, Adv.
Ms. Priya Aristotle, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 have been served but no one has
entered appearance.

Original records have been received.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. In the meantime, parties may
file additional documents.

KAPIL MEHTA
Registrar
5.2.2018

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